

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.604/97

Date of order :9.5.97.

BETWEEN:

G.Krishna Murthy

.. Applicant.

AND

1. Superintending Engineer
(Co-ordination),
South Zone, Basanth Nagar,
Chennai.
2. Executive Engineer,
Vijayawada Central Division,
C.P.W.D.,
Vijayawada.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.P.Naveen Rao

Counsel for the Respondents

.. Mr.V.Rajeswar Rao.

- - -

CORAM:

Hon'ble Shri R.Rangarajan; Member (Admn.)

Hon'ble Shri B.S. Jai Parameshwar : Member (Judl.)

[Oral order as per Hon'ble Shri R.Rangaraj, Member (Admn.)]

- - -

Jai

(17)

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Heard Mr.P.Naveen Rao, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

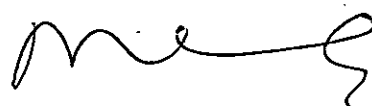
2. The applicant is now working as Beldar w.e.f. 24.12.68. He submits that he is in that post for the last 30 years. The next promotional post for him is Assistant Plumber. He is an aspirant for that post. He submits that he has passed the necessary trade test for promotion to the post of Assistant Plumber. There are number of vacancies available in that cadre for promoting him to that post. He had submitted representation for promotion dt. 13.12.92 and 6.8.93 (A-2 & 3). R-2 had requested R-1 to fillup the post of Assistant Plumber by promoting the applicant herein by his letter No. 10(1)94/VCD-I/1199, dt. 27.4.97 (A-5). In spite of his recommendation the applicant submits that he is not promoted.

3. This OA is filed for promoting him to the post of Assistant Plumber on and from the date of arising of vacancy after December 1991 with all consequential benefits.

4. As per the narration of this case as above it is seen that the case of the applicant is pending with R-1 for necessary orders. In view of the above we direct R-1 to dispose of his representation and also the recommendation of R-2 by his letter dt. 25.7.95 in accordance with the law expeditiously.

5. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

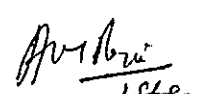

(R. RANGARAJAN)
Member (Admn.)

Q.L.97

Dated: 9th May, 1997

(Dictated in Open Court)

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Copy to:

1. Superintending Engineer, (Co-ordination)
South Zone, Basanth Nagar, Chennai.
2. Executive Engineer, Vijayawada Central Division,
C.P.W.D, Vijayawada.
3. One copy to Mr.P.Navsean Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr.V. Rajeswara Rao, Addl.CGSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

7/7/97

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 9/5/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

D.A.NO. 604/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण/DESPATCH 30 JUN 1997 हैदराबाद न्यायपीठ HYDERABAD BENCH

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